

**BEFORE THE ADJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

C.P. (I.B) No. 61/9/NCLT/AHM/2019

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 27.06.2019**

Name of the Company: BVC Tradeport Pvt. Ltd.  
V/s.  
Salebhai Internet Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VAIBHAV D. NANAVATI	ADV.	PETITIONER	Kishor
2.	KRISHAL H. PATEL	ADV.	PETITIONER	
③	UDAY R. SHAI	ADV.	RESPONDENT	Uday R. Shai

**ORDER**

The Parties are represented through their respective Learned Counsel(s).

Pleadings are complete.

List the matter for hearing on 31.07.2019

*Manora*

**MANORAMA KUMARI  
MEMBER (JUDICIAL)**

*Harihar Prakash Chaturvedi*

**HARIHAR PRAKASH CHATURVEDI  
MEMBER (JUDICIAL)**

Dated this the 27th day of June, 2019.